

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 02

MA(IBC)/ 570(MB)2020 IA(I.B.C)/ 1190(MB)2021 IN
C.P. (IB)/264(MB)2020

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **16.07.2024**

NAME OF THE PARTIES : **Axis Bank Limited**

Vs

Vidarbha Industries Power Limited

For FC : Sr. Adv. Darius J. Khambata, Sr. Adv. Vikram Nankani a/w Adv. Manmeet Singh, Adv. Sairam Subramanian, Adv. Anugrah Robin Frey, Adv. Saloni Shah, Adv. Bhavika Deora, Adv. Sadhvi Kumar, Adv. Jewel Bhateja, Adv. Ashika Jain i/b Saraf & Partners

For CD : Sr. Adv. Prateek Seksaria a/w Adv. Raghavi Sharma
i/b Mulla & Mulla & CBC

Section 7 of IBC

ORDER

MA 570/2020

Heard the respondent in part. **List on 06.08.2024 for further hearing.**

C.P. 264/2020

List the main C.P. along with the IA 1190/2021 on 06.08.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)
//SMM//

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)